

from UAE is around US \$ 213.07 million.

(e) Indian Oil Corporation does not currently have any term contract with Oman for import of crude Oil. A contract with Yemen was signed for the first time for import of approximately 0.7 MMT of crude oil during September, 1993 to August, 1994.

(f) Government has worked out an attractive package of terms and conditions for encouraging risk capital investment in exploration and subsequent production. Discovered oil and gas fields have also been offered for development by private companies under joint venture arrangements for medium sized fields and under production sharing contract for small sized fields.

New Kenda Colliery

572. DR. SUDHIR RAY: Will the Minister of COAL be pleased to state:

(a) whether the Eastern Coalfields Ltd. had taken permission from the Director General of Mines Safety for mining in the region of New Kenda Colliery;

(b) if not, the reasons therefor; and

(c) the action taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA):

(a) Yes, Sir.

(b) and (c). Do not arise.

Irrigation Facilities in Gujarat

573. SHRI HARILAL NANJI PATEL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government are aware that the Irrigation facilities are minimum in Gujarat in comparison to other States;

(b) if so, the details thereof;

(c) whether Government of Gujarat has requested World Bank assistance for Irrigation projects;

(d) if so, the details thereof; and

(e) the steps taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) and (b). In 16 States the percentage of irrigation potential created to ultimate irrigation potential is less than that of Gujarat.

(c) to (e).. The Government of Gujarat have submitted the following schemes for World Bank assistance;

1. Project having Culturable Command Area (CCA) more than 2000 ha. at an estimated cost of Rs. 609.53 crores having total CCA of 1,25,157 ha. (21 schemes)

2. Project proposal having CCA between 500 ha. and 2000 ha. for an estimated cost of Rs. 195.56 crores (24 schemes)

3. Minor Irrigation schemes for an estimated cost of Rs. 73.55 crores (76 schemes); and

4. Project for augmenting surface water recharge in over exploited aquifers of North Gujarat.

The State Government is required to comply with observation on the above schemes.

Theft of Weapons

574. SHRI GURUDAS KAMAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been an alarming frequency of theft of weapons from Manipur Rifles and Nagaland Armed Police;

(b) if so, the reasons therefor; and

(c) the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) to (c). Some cases of looting of weapons from the state Police Forces of Nagaland and Manipur have come to notice during past few months. According to reports, insurgents were able to subvert loyalty of some personnel in these incidents. The State Governments of Nagaland and Manipur have been advised to take strict action against the guilty personnel and to review the system of organisation of their state Police forces and upgrade training the leadership at all levels.

Brain Fever

575. SHRIMATI CHANDRA PRABHA URS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether brain fever has occurred in Karnataka during 1993;

(b) if so, the districts affected by it;

(c) the number of children deaths reported;

(d) whether the State Government has sought Central assistance to stop spreading of brain fever;

(e) if so, the amount of assistance sought;

(f) the amount released by the Union Government; and

(g) the steps proposed to be taken to control the spreading of brain fever in Karnataka?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c). Yes, Sir. Kolar, Bellary, Mandya and Raichur districts were affected where 21 deaths of children below 15 years of age were reported.

(d) and (e). No specific demand was received.

(f) During 1993-94, 202 MT DDT at cost of Rs. 91.53 lakhs was supplied to Karnataka State which is used for Malana Control as well as Japanese Encephalitis.

(g) The following steps have been suggested:

(i) Vector control by undertaking two rounds of insecticidal spraying in high risk areas.

(ii) Vaccination of the highly prone non-immune population groups.

(iii) Early detection and adequate treatment of cases.